

16.

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

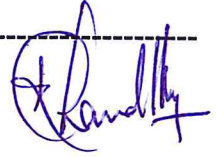
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/84/(IB)/2017  
NAME OF THE PETITIONER(S) : CREATIVE LTD  
NAME OF THE RESPONDENT(S) : INTAN EXIM PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. K. CHANDRASEKHARAN Counsel for Respondent  
for  
7b. ZAFFARULAH KHAN.




2. V. SARATHA DEVI  
For  
(Ms. BFS legal)

Counsel for Petitioner



**ORDER**

Counsel for the petitioner present. Counsel for the respondent also present. Counsel for the petitioner is directed to file an affidavit under Section 9(3) (b) of the IB Code, 2016. Papers have been served to other side. Counsel for the respondent is directed to make his submissions on the next date of hearing. Put up on **12.06.2017 at 02.30 P.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)